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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 42/2017 with TP No. 87/397-398/NCLT/AHM/2016 (New)  
CP No. 5/397-398/CLB/MB/2015 (Old)**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018**

Name of the Company: Bhanu Pratap Singh Parihar & Ors.  
V/s.  
Healthy Business Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Dhruv K Dave & Yogin A Bhambhani	Advocates	Petitioner no. 1.	Yogin B R
2.				

**ORDER**

Learned Advocate Mr. Dhruv Dave with Learned Advocate Mr. Yogin Bhambhani present for Petitioner. None present for Respondents no. 4 and 5.

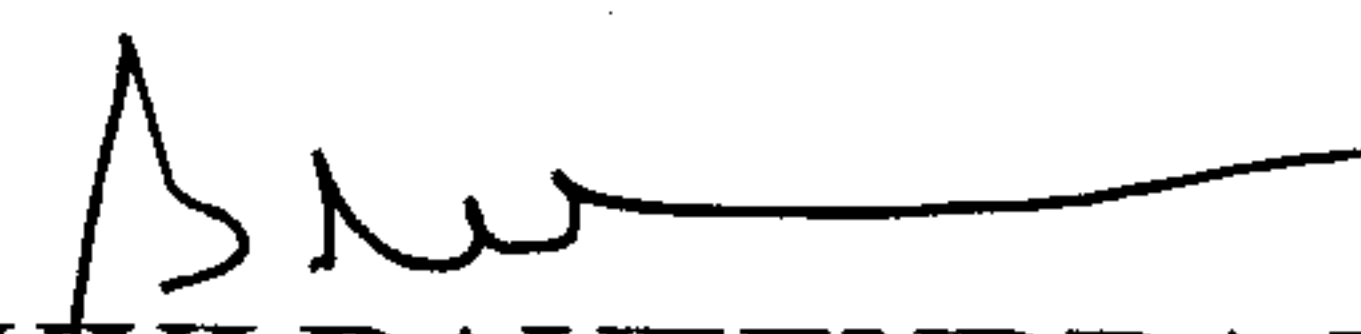
Letter received for adjournment for Respondents no. 4 and 5.

Amendments carried out as per order in IA 42/2017.

IA 34/2018 and 35/2018 are pending.

List the matter on 01.03.2018.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 25th day of January, 2018.